

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:4203
ANSWERED ON:25.08.2004
ROAD PROPOSALS SENT BY HIMACHAL PRADESH
Singh Smt. Pratibha

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Government of Himachal Pradesh sent proposals to the Ministry to seek Rs. 3.04, crores, Rs.4.03 crores and Rs.448.35 lakh respectively to complete the remaining work at Ramshila Bijli Mahadev Road in Kullu district, construct standard double lane replacing Thiyog-Kotkhai-Hatkoti road and construct Manali bye pass and chakki bridge on 24.6.2003, 4.6.2002, 23.7.2003 and 28.7.2003;

(b) If so, the action taken in regard to these proposals and the reasons for keeping them pending; and

(c) the time by which final decision is likely to be taken in regard to the aforesaid proposals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI K.H. MUNIYAPPA)

(a) Yes, Sir. However, the proposals for completing remaining work at Ramshila Bijli Mahadev Road in Kullu District and construction of Chakki Bridge were received vide letter dated 4.6.2002 (instead of 24.6.2003), and 27.12.2002 (instead of 28.7.2003) respectively.

(b)&(c) Ramshila Bijli Mahadev road at Kullu is a rural road and cannot be sanctioned under Central Road Fund. Therefore the proposal has been returned to State PWD. The proposal of converting Thiyog-Kotkhai - Hatkoti road to double lane has been sanctioned for an amount of Rs.4.03 crores on 5.1.2004. The proposal for construction of the Manali By-pass has been returned to State PWD on 29.3.2004 since the work was not included in the Annual Plan. The State PWD is in process of acquiring land for construction of Chakki Bridge. After acquisition of land, the estimate for construction of Chakki Bridge will be considered depending upon availability of resources and inter-se-priority of projects.